

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:919
ANSWERED ON:14.08.2012
CASH CREDIT LIMIT OF FCI
Punia Shri P.L.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government has received any proposal from Uttar Pradesh for increasing the cash credit limit of Food Corporation of India (FCI) for immediate payment to farmers and adequate storage of wheat; and

(b) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b) : Yes, Madam. On the request of the State Government, the Cash Credit Limit for the FCI Regional Office, Uttar Pradesh has been increased from Rs. 99.50 crore as on 1.4.2012 to Rs. 180 crore on 6-8-2012 by FCI.